

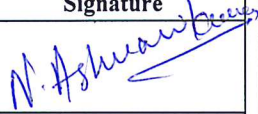
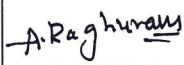
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30 AM

10

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 267/9/HDB/2018
NAME OF THE COMPANY	Prathista Industries Ltd
NAME OF THE PETITIONER(S)	Centenary Polytex Pvt Ltd
NAME OF THE RESPONDENT(S)	Prathista Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Ashwani Kumar	B.S.L LLB	n.ashwanikumar@gmail.com	
A. Raghuram	B.S.L LLB	raghuram123@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for operational creditor is present.

Representative of corporate debtor is present.

It is informed that both sides entered into compromise.

For filing withdrawal memo with details list it on 06.09.2018.


Member(Judl)

Pavani